

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ's): DELHI

OFFICE ORDER

In view of Order no.11/D-2/Gaz.1A/DHC/2025 dated 03.05.2025 of Hon'ble High Court of Delhi, official exigencies and as per requests of Ld. Judicial Officers, following posting & transfer of Drivers as well as Official Vehicles may be made with immediate effect accordingly :-

sŊ	Name of the driver &	Liom	
1	Sh Mahesh Kumar S/o Sh Ram Lal E.C:-10014/89806334	Pool Car Section, Tis Hazari Courts, Delhi (earlier attached wilh Sh. Vinod Kumar, Ld. Principal District & Sessions Judge (Wast), Tis Hazari Courts, New Delhi)	Pool Car Section, Karkardooma Courts, Delhi (to be attached with Sh. Vinod Kumar, Ld. Principal District & Sessions Judge (East), Karkardooma Courts, Delhi)
2	Sh. Mahender Kumar, S/o Sh. Mange Ram, EC: 10044/63939378	Pool Car Section, Tis Hazari Courts, Delhi (earlier attached with Sh. Vinod Kumar, Ld. Principal District & Sessions Judge (West), Tis Hazari Courts, New Delhi)	Pool Car Section, Karkardooma Courts, Delhi (to be etlached with Sh. Vinod Kumar, Ld. Principel District & Sessions Judge (East), Karkardooma Courts, Delhi)
3	Sh. Raj Kumar, S/o Late Sh. Ram Kishan, EC: 10091/60376155	Pool Car Section, Karkardooma Courts, Delhi (earlier attached with Ms. Shell Jain, Ld. Principal District & Sessions Judge (East), Karkardooma Courts, Delhi)	Pool Car Section, Saket Courts, New Delhi (to be attached with Ms. Shali Jain, Ld. Principal District & Sessions Judgo (South) Saket Courts, New Delhi)
4	Sh. Miti Pal S/o Sh. Ram Singh, EC:10053/51145831	Pool Car Section, Karkardooma Courts, Delhi (earlier atteched with Ms. Shall Jain, Ld. Principal District & Sessions Judge (East), Karkardooma Courts, Delhi)	Pool Car Section, Saket Courts, New Delhi (to be attached with Ms. Shail Jain, Ld. Principal District & Sessions Judge (South) Seket Courts, New Delhi)
5	Sh. Sanjay Bhure, S/o Late Sh. Sahib Singh, EC:-10072	Pool Car Section, Saket Courts, New Delhi (earlier attached with Ms. Madhu Jain, Ld. Principal District & Sessions Judge (South), Saket Courts, New Delhi)	Pool Car Section, Tis Hazari Courts, Delhi (to be etteched with Ms. Madhu Jein, Ľd. Principel District & Sessions Judge (West), Tis Hazari Courts, Delhi)
6	Sh. Chander Prakash, S/o Sh. Ishwer Singh, EC: 10022	Pool Car Section, Saket Courts, New Delhi (oarlior etlached with Ms. Madhu Jain, Ld. Principal District & Sessions Judge (South), Saket Courts, New Delhi)	Pool Car Section, Tis Hazari Courts, Delhi (to be attached with Ms. Medhu Jain, Ld. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi)
7	Sh. Sandeep Mann S/o Sh. Dharam Pal Mann EC:10105/78821484 19081830	Pool Car Section, Rohini Courts, Delhi (earlier attached with Sh. Virender Kumer Bensel, Ld. Principal District & Sessions Judge (North-West), Rohini Courts, Delhi)	Pool Car Section, Patiala House Courts, New Delhi (to be attached with Sh. Virender Kumar Bansal, Ld. Principal District & Sessions Judge (New Delhi District, Patiala House Courts, New Delhi)
8.	Sh. Pawan Yadav S/o Sh. Ram Kishan Yadav EC:10020/34062333	Pool Car Section, Rohini Courts, Delhi (earlier atlached with Sh. Virender Kumar Bansel, Ld. Principal District & Sessions Judge (North-West), Rohini Courts, Delhi)	Pool Car Section, Patlala House Courts, New Delhi (to be attached with Sh. Virender Kumar Bansal, Ld. Principal District & Sessions Judg (New Delhi District, Patlala House Courts, New Delhi)

C:\Users\Home\Desktop\New Folder\SONU SHARMA\driver transfer list latest.odt

		18	<u> </u>	21 - TOT	1 - 17 - 17 - 17 - 17 - 17 - 17 - 17 -			
9.	Sh. Amit Kumar S/o Sh. Kalu Ram, EC: 10106/10372285		Pool Car Section, RACC, New Delhi (eerlier attached with Ms. Anju Bejaj Chandna, Ld. Principal District & Sossions Judge-cum- Special Judge (PC Act) (CBI), RACC, New Delhi)		Pool Car Section, Rohini Courts, Delhi (to be attached with Ms. Anju Bejej Chandna, Ld. Principal District & Sessions Judge (North), Rohini Courts, Delhi)			
10	Sh. Jitender Kumar S/o Sh. Mahavir Singh, EC:10104		Pool Car Section, RACC, New Delhi (eerlier attached with Ms. Anju Bajaj Chandna, Ld. Principal District & Sessions Judge-cum- Special Judge (PC Act) (CBI), RACC, New Delhi)		Pool Car Section, Rohini Courts, Delhi (lo be atlached with Ms. Anju Bejej Chandna, Ld. Principal District & Sessions Judge (North), Rohini Courts, Deihi)			
	Sh. Sanjeev Kumar S/o Sh. C.N. Kumar, EC:10073		Pool Car Section, Saket Courts, New Delhi		Pool Car Section, Rohini Courts, Delhi (to be atlached with Sh. Gurvinder Pal Singh, Ld. Principal District & Sessions Judge (North- Wast), Rohini Courts, Delhi)			
SN	SN Vehicle no State State From the state of							
1	DL-1CY-0006 (Ciaz)		uttached with Sh. Vinod Kumar, Ld. I District & Sessions Judge (West), Tis Hazari Courts, Delhi	To be attached with Sh. Vinod Kumar, Ld. Principal District & Sessions Judge (East), Karkardooma Courts, Delhi				
2	DL-1CY-0007 (Ciaz)	earlier attached with Ms. Shail Jaln, Ld. Principal District & Sessions Judge (East), Karkardooma Courts, Delhi			To be attached with Ms. Shail Jain, Ld. Principal District & Sessions Judge (South), Saket Courts, New Delhi			
3	DL-1CY-0003 (Ciaz)	earlier attached with Ms. Madhu Jain, Ld. Principal District & Sessions Judge (South), Saket Courts, New Delhi			To be attached with Ms. Madhu Jain, Ld. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi			
4	DL-1CY-0002 (Ciaz)	earlier attached with Sh. Virender Kumar Bansal, Ld. Principal District & Sessions Judge (North West), Rohini Courts, Delhi			To be attached with Sh.Virender Kumar Bansal, Ld. Principal District & Sessions Judge (New Delhi Distt.), Patiala House Courts, N.Delhi			
5	DL-1CY-0011 (Ciaz)	earlier attached with Ms. Anju Bajaj Chandna, Ld. Principat District & Sessions Judge-cum-Special Judge (PC Act)(CBI), RACC, New Delhi			To be attached with Ms. Anju Bajaj Chandna, Ld. Principal District & Sessions Judge (North), Rohini Courts, Delhi			
6	DL-1CY-0009 (Ciaz)	earlier attached with Ms. Seema Maini, the then Ld. Principal District & Sessions Judge (North), Rohini Courts, Delhi			To be attached with Sh. Gurvinder Pal Singh, Ld. Principal District & Sessions Judge (North-West), Rohini Courts, Delhi			
7	DL-1CY-0023 (Ciaz)	earlier attached with Pool Car Section, Saket Courts, New Delhi			To be attached with Ms. Nivedita Anil Sharma Ld. Principal District & Sessions Judge (South-East), Saket Courts, New Delhi			
8	DL-1CY-0018 (Ciaz)	earlier attached with Ms. Renu Bhatnagar, Ld. Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi			To be attached with Ms. Sukhvinder Kaur, Ld. Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi			
9	DL-1CY-0014 (Ciaz)				To be attached with Sh. Kanwal Jeet Arora, Ld. Principal District & Sessions Judge-cum- Special Judge (PC Act)(CBI), RACC, New Delhi			
Note								

Non-compliance of the abovesaid transfer/posting order or immediately proceeding on leave shall be viewed seriously & considered as deliberate insubordination and the erring official will be liable for -(A)

suitable disciplinary action as per rules. Driver Sh. Saleem Sekh, S/o Sh. Mukhtair Sekh (contract basis) was earlier deputed/attached with Ms. Nivedita Anil Sharma, Ld. Principal Judge, Family Courts, Central, Tis Hazari Courts, Delhi, be also attached & directed to perform his duties with Ms. Nivedita Anil Sharma, Ld. Principal District & Sessions Judge (South East), Saket Courts, New Delhi Driver Sh. Kuldeep Singh Bisht, S/o Sh Malu Singh, E.C:-10030/ 36866604 was earlier attached with

C:\Users\Home\Desktop\New Folder\SONU SHARMA\driver transfer list latest.odt

(B)

(81)

- Sh. Rajnish Kumar Gupta, the then Ld. Principal District & Sessions Judge (South-East), Saket Courts, New Delhi and presently working as spare at Pool Car Section, Saket Courts, be also attached to perform his duties with Ms.Nivedita Anil Sharma, Ld. Principal District & Sessions Judge. (South-East), Saket Courts, New Delhi.
- Driver Sh. Satish Kumar, Family Court was earlier deputed/attached with Ms. Sukhvinder Kaur, the (C) then Ld. Principal Judge, Family Courts, New Delhi District, Patiala House Courts, New Delhi, be also attached & directed to perform his duties with Ms. Sukhvinder Kaur, Ld. Principal District & Sessions Judge (Shahdara) Karkardooma Courts, Delhi
- Driver Sh. Shashi Kumar Sharma, S/o Sh. Milki Ram Sharma,, EC:10023 / 94123687 was earlier (C1)attached with Ms. Renu Bhatnagar, the then Ld. Principal District & Sessions Judge (Shahdara), Karkardooma Courts and presently working as spare at Pool Car Section, Karkardooma Courts, be also attached to perform his duties with Ms. Sukhvinder Kaur, Ld. Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
- Driver Sh.Kuldeep, S/o Sh. Kedar Singh, EC: 10075/64938346 under the control of Pool Car Section, (D) RACC and presently working as spare, be attached with Sh. Kanwal Jeet Arora, Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi
- Driver Sh. Sanjay, S/o Sh. Randhir Singh, EC:10524/23304883 under the control of Pool Car (D1) Section, RACC, be attached with Sh. Kanwal Jeet Arora, Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi
- Driver Sh. Sunil Kumar Rana, S/o Sh. Surjeet Singh Rana, EC:10060 under the control of Pool Car (E) Section, Rohini Court, may be attached with Sh. Gurvinder Pal Singh, Ld. Principal District & Sessions Judge (North-West), Rohini Courts, Delhi.
- The Drivers posted with the respective Principal District & Sessions Judge(s) may be used by the Ld. (F) Principal District & Session Judge(s) as attached with him/her and also for other official exigency of the entire District under his/her control as per the discretion of the respective Ld. Principal District & Sessions Judge.
- All the abovesaid drivers are directed to comply with the transfer order & takeover/handover the (G) charge of respective Vehicle(s) immediately.
- The Branch Incharges of concerned Pool Car Section(s) are also directed to handover/takeover the (H) record of "Repair & Maintenance file" of the concerned vehicle(s) accordingly.

This issue with the approval of Ld. Principal District & Sessions Judge (Hqs)/ Delhi.

No_22328 - 22423

(Naresh Kumar Laka) Office-in-Charge, Pool Car Section, Tis Hazari Courts, Delhi.

/Pool Cars/T&P/THC/2025 Dated MAY 2025

- Copy forwarded for information and necessary action to:-The PS to Ld. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- 1. 2. The PS to Ld. The Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
- The PS to Ld. The Principal District & Sessions Judge (New Delhi), Patiala House Courts, N. Delhi.
- 3.
- The PS to Ld. The Principal District & Sessions Judge (North West), Rohini Courts, Delhi. 4. The PS to Ld. The Principal District & Sessions Judge (East), Karkardooma Courts, Delhi.
- 5. The PS to Ld. The Principal District & Sessions Judge (South), Saket Courts, New Delhi.
- 6. The PS to Ld. The Principal District & Sessions Judge-cum-Special Judge, PC Act, CBI, (RACC), 7. Courts, New Delhi
- 8. The PS to Ld. The Principal District & Sessions Judge (North), Rohini Courts, Delhi.
- The PS to Ld. The Principal District & Sessions Judge (South East), Saket Courts, New Delhi. 9.
- 10. The PS to Ld. The Principal District & Sessions Judge (North-West), Rohini Courts, Delhl.
- 11. The PS to Ld. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
- 12. The PS to Ld. Principal Judge (HQ), Family Courts, New Delhi.
- 13. The Administrative Officer (Judi)/Branch Incharge, Administration Branch/Pool Car Section, Family Court (HQ), Dwarka, with the direction to transfer the abovesaid Drivers with Ld. Principal District & Sessions Judges in view of their requests alongwith copy of request letters.
- Delhi/North (Central/West/New District Courts Accounts Branch, 14. The A.O., West/East/South/North/South East/North-West/Shahdara) Tis Hazari, Patiala House, Rohini, Karkardoma, RACC & Saket Courts.

- 15. Personal File Admin. Branch III, (Central/West/New Delhi/North West/East/South/North/South East/North-West/Shahdara) Tis Hazari, Patiala House, Rohini, Karkardoma, RACC & Saket Courts.
- Dealing Assistant (Leave, ACR seat, Service book seat), Admn. III & Layer Seat for uploading the order (Central/West/New Delhi/North West/East/South/North/South East/North-West/Shahdara) Tis Hazari, Patiala House, Rohini, Karkardoma, RACC & Saket Courts.
- The Dealing Asst., Website Committee, THC with the direction to upload the order on the "Employees Corner" (on website).
- 18. The Administrative Officer (Judl.)/Branch Incharge, Pool Car Section, Rohini Courts with the direction to depute/conclude the route of Ms. Shriya Agarwal, Ld. CJM, South-West, Dwarka Courts upto 31.07.2025 from the available fleet of spare drivers namely (a) Sh. Sunil Kumar, (b) Sh. Brahmjeet Singh, (c) Sh. Surender Kumar, (d) Sh. Parveen Kumar, & (e) Sh. Devender Kumar Baliyan as soon as Driver Sh. Sunil Kumar Rana, S/o Sh. Surjit Singh Rana, EC:10060 relieve/join his duties in compliance with this office transfer order.
- 19. The Branch Incharge, Pool Car Section, Karkardoma, Saket, RACC & Patiala House Courts.
- The Branch Incharge, Caretaking Branch, (Central/West) Tis Hazari, (East/Shahdara) Karkardoma, (North-West/North) Rohini, (South/South-East) Saket, RACC & (New Delhi) Patiala House Courts.
- 21. The Drivers concerned with the directions to comply the abovesaid order.

Office-in-Charge, Pool Car Section, Tis Hazari Courts, Delhi